

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 20

**IA No. 2642/23
And
CP(IB) No. 61/Chd/Pb/2021
Under Section 9 & 60(5) IBC 2016**

In the matter of:-

Banson Enterprises

...Petitioner/Operational Creditor

Vs.

V S Yarns Pvt. Ltd

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.12.2023.

**Sd/-
Court Officer**

November 9, 2023
TNV